

**Annexure 2**

Name of the corporate debtor: **Gitanjali Gems Limited** | Date of commencement of CIRP: **08th October 2018** | List of creditors as on: **3rd Mar 21**

**List of operational creditors (Government dues)**

Sl. No.	N. Identification No.	Details of Claimant		Details of claim			Details of claim admitted			Whether raised jointly?	% of voting share in CoC, if applicable	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee							
1		Excise Taxes Tax (Subsidiary Commissioner-state-hd)	State Government	15-06-18	59,21,03,959		Indirect Tax								59,21,03,959	
2		Maharashtra Value Added Tax	State Government	5-06-18	9,49,12,458		Indirect Tax								9,49,12,458	
3		Income Central Circle 1, 20	Central Government	18-Aug-18	10,08,10,45,795		Direct Tax								10,08,10,45,795	
4		MOS	Central Government	13-Jun-19	4,82,078		Statutory								4,82,078	
															<b>11,80,95,690</b>	

Remark: The amount of Operational Creditors' claims is under verification as records/offices of GOI are sealed by investigative agencies and RP has had no access to the books for verification.